

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 273
ANSWERED ON 25TH FEBRUARY, 2016

INSURANCE POLICY OF VEHICLES

273. SHRI A.T. NANA PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the 70 per cent of country's private vehicles do not have valid insurance policy;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government has taken any steps to identify such vehicles and ensure these vehicles have valid insurance policy and if so, the details thereof; and
- (d) the steps taken by the Government to have a mechanism to report road accidents to the concerned insurance company for fast processing of claims?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) The Ministry of Road Transport and Highways does not maintain data regarding the private vehicles having valid insurance policy. Implementation of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes under the purview of State Governments/Union Territory Administrations concerned. Ministry of Road Transport and Highways is working on a proposal to replace the "Motor Vehicles Act, 1988" with a new Act namely "The Road Transport and Safety Bill, 2015" which inter-alia proposes to put in place the National Road Safety and National Transport Authority which has been tasked to address the engineering, education, enforcement, monitoring and emergency care standards for road safety. The Bill also tries to remove the practices which are adverse to road safety and efficient use of transport system. The National Authority shall develop the Unified Vehicle Registration System to integrate various stakeholders including manufacturers, insurance firms, centres of fitness certification, revenue departments of the Central Government, the State Governments, enforcement agencies, consumers and Motor Accident Claims Tribunal to provide and share information. The Bill, 2015 has been furnished to all the States/UTs, seeking their comments/views. The Bill has been uploaded on Ministry's official web site: www.morth.nic.in.
